

Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )

Appeal No. 278 of 2013

Dated : 8<sup>th</sup> January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Reliance Infrastructure Ltd.

...Appellant(s)

Versus.

Maharashtra Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. J.J. Bhatt, Sr. Adv.  
Ms. Anjali Chandurkar  
Mr. Hasan Murtaza

Counsel for the Respondent(s): Mr. Ramji Srinivasan, Sr. Adv  
Mr. Sakya Singha Chaudhuri  
Ms. Purna Priyadarshini  
Ms. Kanika Chug for R.2  
Mr. Buddy A. Ranganadhan for R.1

**ORDER**

We have heard the learned Senior counsel for the Appellant for some time.

Post the matter for further hearing on 09.01.2014.

**(Rakesh Nath)**  
**Technical Member**  
ts/ak

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**